

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No. (IB)-347(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE COMPANY: M/s. Sampanna Consulting Vs. M/s. Getit Grocery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Ashish Makhija, Advocate with Mr. Anurag Bhatt, Advocate		
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	For the Respondent (s) :	None		
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ORDER

Ld. Counsel for the petitioner submits that two pages of the petition have inadvertently not been filed. The same is apparent from the record that the pages 23 and 24 may be filed with the Registry. Notice to the respondent returnable on 20th September, 2017. Dasti. Affidavit of service be filed.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)